

18.06.2020

Present: Ms. Shashi Vishwakarma, PP for the CBI with consultant Sh. C. K. Sharma.

Accused Nos. 1 and 16 on bail.
Accused Nos. 6 to 11 are P.O.

Sh. Anindya Malhotra, counsel for accused No.1.

Sh. Nitya Sharma, proxy counsel for accused Nos. 2 and 3.

Sh. Gopal Singh, counsel for accused Nos. 4, 17 and 18.

Sh. Praveen Aggarwal, legal aid counsel for accused No.5.

Sh. V. K. Prasad, counsel for accused Nos. 12 and 13.

Sh. V. K. Goswami, counsel for accused No. 14.

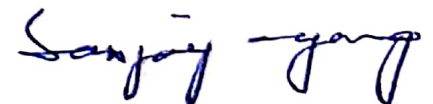
Sh. Arun Sharma, counsel for accused No.15.

Vide office order No. 16/DHC/2020 dated 13.06.2020 passed by the Hon'ble High Court of Delhi, the regular functioning of the courts has been further suspended till 30.06.2020.

At joint request, the matter be re-listed for final arguments on **06.08.2020**.

A copy of the order be sent to the computer branch for uploading the same on website.

Original signed order has been retained by the undersigned, which shall be placed on record on reopening of courts after the lockdown ends.



(Sanjay Garg)

Special Judge (PC Act) (CBI) -18,
Rouse Avenue District Courts,
New Delhi.

Through Video Conference via Cisco WebEx.

CBI Case No. 93/2019
CBI v. R. K. Srivastava & Ors. (Palwell CGHS)

Matter taken up today in view of the office order No. E-4121-4205/DJ/RADC/2020 dated 15.06.2020 of the Ld. District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue District Courts, New Delhi issued in the wake of Corona Virus (Covid-19) pandemic.

18.06.2020.

Present:- None for the parties.

Assistant Ahlmad has reported that the matter is at the stage of arguments on charge and is listed on 17.07.2020.

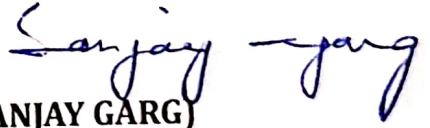
In view of the above office order, let the notice of preponement of date of hearing be issued to the parties as well as their respective counsels for 22.06.2020 through electronic mode i.e. SMS, WhatsApp and Court Email ID.

The parties be also informed that the hearing shall take place through video conferencing using Cisco Webex App.

Put up on 22.06.2020 at 10 a.m.

A copy of the order be sent to the computer branch for uploading the same on website.

Original signed order has been retained by the undersigned, which shall be placed on record on reopening of courts after the lockdown ends.


(SANJAY GARG)
Special Judge (PC Act) CBI-18,
Rouse Avenue District Courts,
New Delhi/18.06.2020.

Through Video Conference via Cisco WebEx.

CBI Case No. 246/2019.

CBI v. R. K. Srivastava & Ors. (Saptaparni CGHS)

Matter taken up today in view of the office order No. E-4121-4205/DJ/RADC/2020 dated 15.06.2020 of the Ld. District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue District Courts, New Delhi issued in the wake of Corona Virus (Covid-19) pandemic.

18.06.2020.

Present:- None for the parties.

Assistant Ahlmad has reported that the matter is at the stage of arguments on charge and is listed on 23.07.2020.

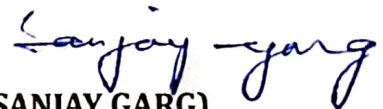
In view of the above office order, let the notice of preponement of date of hearing be issued to the parties as well as their respective counsels for 23.06.2020 through electronic mode i.e. SMS, WhatsApp and Court Email ID.

The parties be also informed that the hearing shall take place through video conferencing using Cisco Webex App.

Put up on 23.06.2020 at 10 a.m.

A copy of the order be sent to the computer branch for uploading the same on website.

Original signed order has been retained by the undersigned, which shall be placed on record on reopening of courts after the lockdown ends.



(SANJAY GARG)

Special Judge (PC Act) CBI-18,
Rouse Avenue District Courts,
New Delhi/18.06.2020.

Through Video Conference via Cisco WebEx.

CBI Case No. 245/2019.
CBI v. Sri Chand & Ors. (Prem Milan CGHS)

Matter taken up today in view of the office order No. E-4121-4205/DJ/RADC/2020 dated 15.06.2020 of the Ld. District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue District Courts, New Delhi issued in the wake of Corona Virus (Covid-19) pandemic.

18.06.2020.

Present:- None for the parties.

Assistant Ahlmad has reported that the matter is at the stage of arguments on charge and is listed on 28.07.2020.

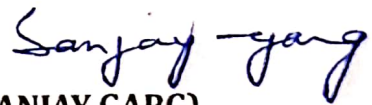
In view of the above office order, let the notice of preponement of date of hearing be issued to the parties as well as their respective counsels for 24.06.2020 through electronic mode i.e. SMS, WhatsApp and Court Email ID.

The parties be also informed that the hearing shall take place through video conferencing using Cisco Webex App.

Put up on 24.06.2020 at 10 a.m.

A copy of the order be sent to the computer branch for uploading the same on website.

Original signed order has been retained by the undersigned, which shall be placed on record on reopening of courts after the lockdown ends.



(SANJAY GARG)

Special Judge (PC Act) CBI-18,
Rouse Avenue District Courts,
New Delhi/18.06.2020.

Through Video Conference via Cisco WebEx.

CBI Case No. 108/2019.
CBI v. R. K. Srivastava & Ors. (Durga Pooja CGHS)

Matter taken up today in view of the office order No. E-4121-4205/DJ/RADC/2020 dated 15.06.2020 of the Ld. District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue District Courts, New Delhi issued in the wake of Corona Virus (Covid-19) pandemic.

18.06.2020.

Present:- None for the parties.

Assistant Ahlmad has reported that the matter is at the stage of arguments on charge and is listed on 29.07.2020.

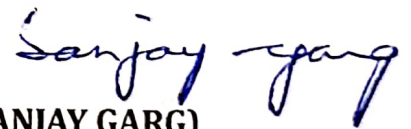
In view of the above office order, let the notice of preponement of date of hearing be issued to the parties as well as their respective counsels for 26.06.2020 through electronic mode i.e. SMS, WhatsApp and Court Email ID.

The parties be also informed that the hearing shall take place through video conferencing using Cisco Webex App.

Put up on 26.06.2020 at 10 a.m.

A copy of the order be sent to the computer branch for uploading the same on website.

Original signed order has been retained by the undersigned, which shall be placed on record on reopening of courts after the lockdown ends.



(SANJAY GARG)

Special Judge (PC Act) CBI-18,
Rouse Avenue District Courts,
New Delhi/18.06.2020.